

Annexure-3

Name of the Corporate Debtor: BOMBAY RAYON FASHIONS LIMITED

Date of commencement of CIRP: 07.06.2022

List of creditors as on: 13.02.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	J M Financial Asset Reconstruction Company Ltd	20-Jun-22	60,80,12,85,135	60,80,12,85,135	Financial Assistance	Yes	Yes	No	90.66%	-	-	-	-	
2	Axis Bank Ltd	21-Jun-22	6,10,85,52,829	6,10,85,52,829	Financial Assistance	Yes	Yes	No	9.11%	-	-	-	-	
TOTAL			66,90,98,37,964	66,90,98,37,964					99.77%					

Notes

- 1 Corporate Debtor has pledged its 70% Equity/CCPS, along with 6,00,000 NCD's each having face value of Rs. 1000/- held in BRFL Textile Pvt Ltd (BTPL) its lenders. Out of 70% equity shares/CCPS, lender had invoked equity shares in April 2022 and CCPS constituting 33.99% shareholding in BTPL. JMFARC continues to hold the balance shares as security against the loan outstanding of BRFL. Lenders have not assigned any amount for shares invoked and their response is awaited